

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 227**  
**38/241/ND/2019**

**CA-445/C-II/ND/2019, CA568/C-II/ND/2019 & CA-13/2019**

**IN THE MATTER OF:**

**Dr. Arinjaya Jain** ... **Applicant/Petitioner**

**Versus**

**M/s. Durha Vitrak Pvt. Ltd.** ... **Respondent**

**Under Section: 241**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : CS Shashank Tandon for Dr. Arinjaya Jain

**ORDER**

Due to paucity of time, the matter is re-notified to 28.02.2023.

**Sd/-**  
**COURT OFFICER**